

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 19th April, 2023

No. HCM/H-1/76-Estt./Vol-V(Pt.1/ : In partial modification of this Registry's notifications dated 24-11-2022, it is hereby notified for general information to all concerned that the High Court of Manipur and Subordinate Civil & Criminal Courts in Manipur shall observe the following days as holidays during the year 2023.

| Sl. No. | Date | Day | Name of Occasion/Festival |
|---------|------------|----------|---------------------------|
| 1 | 01-05-2023 | Monday | May Day |
| 2 | 07-09-2023 | Thursday | Janma Ashtami |

In respect of the High Court of Manipur, those cases already fixed on the above dates will be re-scheduled on the following days.

| Sl. No. | Date | Day | Remark |
|---------|------------|----------|-----------------------|
| 1 | 20-05-2023 | Saturday | in lieu of 01-05-2023 |
| 2 | 16-09-2023 | Saturday | in lieu of 07-09-2023 |

Further, it is also notified that, there will be no Court Sitting on 08-09-2023 (Friday) for the High Court of Manipur though the Registry will remain open. In lieu of 08-09-2023, there will be Court sitting on 07-10-2023 (Saturday).

By order etc.,

Sd/-
(PH. JAPAN SINGH)
I/C REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR

Endt. No. HCM/H-1/76-Estt./Vol-V(Pt.1/)
Copy to:

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Imphal, the 19th April, 2023

1. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Manipur.
5. The Chief Secretary, Government of Manipur.
6. The Commissioner (Law), Government of Manipur.
7. The Addl. Advocate General, Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India.
10. The President, High Court Bar Association of Manipur.
11. The President, All Manipur Bar Association.
12. The Chairman, Bar Council of Manipur.
13. The Private Secretary to Registrar General, High Court of Manipur.
14. All the District & Sessions Judges/Addl. District & Sessions Judges/all the Judges, Family Courts/Member Secretary, MASLSA.
15. All Registrars, High Court of Manipur.
16. The Joint Director, Manipur Judicial Academy.
17. All Joint Registrars, High Court of Manipur.
18. All CJM/Civil Judge (Sr. Divn.)/All Secretaries, DLSA.
19. All Deputy Registrar, Language Officer (Special Officer), High Court of Manipur.
20. All the JMFCs/Civil Judge (Jr. Divn.)/All Pr. Magistrates, JJB.
21. The Assistant Registrars/Court Managers, High Court of Manipur.
22. The System Analyst, High Court of Manipur.
- for uploading the same to the official website.
23. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Librarian, High Court of Manipur.
24. All Court Masters.
25. All Law Assistants.
26. The Order Book/ Guard File/ Concerned File.

} For kind information and circulation
to the learned members

H. Japan Singh
I/C REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR

19/4/23